

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, KOLKATA
EASTERN ZONAL BENCH : KOLKATA**

REGIONAL BENCH - COURT NO.1

Excise Appeal No.364 of 2012

(Arising out of Order-in-Original No.13/Commissioner/CE/Kol-II/2012 dated 29.02.2012 passed by Commissioner of Central Excise, Kolkata-II.)

M/s. Bharat Suppliers

...Appellant

VERSUS

Commissioner of Central Excise, Kolkata-II

.....Respondent

APPEARANCE

Dr. Samir Chakraborty, Sr. Advocate & Shri Abhijit Biswas, Advocate for the Appellant (s)

Shri P.Das, Authorized Representative for the Revenue

**CORAM: HON'BLE SHRI ASHOK JINDAL, MEMBER(JUDICIAL)
HON'BLE SHRI K. ANPAZHAKAN, MEMBER(TECHNICAL)**

DATE OF HEARING : 07.05.2024
DATE OF DECISION : 22.05.2024

The Appeal is disposed of. For order, see order of date in Excise Appeal No.343 of 2012.

Sd/
(ASHOK JINDAL)
MEMBER (JUDICIAL)

Sd/
(K. ANPAZHAKAN)
MEMBER (TECHNICAL)

sm